THE HIGH COURT OF ORISSA, CUTTACK NOTIFICATION

The 28th July, 2021

No.....891.../Comp-In exercise of powers conferred by Rule-1 of the High Court of Orissa Live Streaming of Court Proceedings Rules, 2021, the Chief Justice of the High Court of Orissa do hereby appoint the 2nd August, 2021 as the date on which the said Rules shall come into force.

BY ORDER OF THE CHIEF JUSTICE

(Suman Kumar Mishra) REGISTRAR (JUDICIAL)

| Memo No. 8545 (120) /Dtd 28 /07/2021 |
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| XXXIV-21/2021 |
| Copy forwarded to the:- |
| All Officers of the Court, Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Addl. Principal Secretaries/ Senior Secretaries/ Secretaries to Hon'ble Judges of the Court, Stamp Reporter/ Addl. Stamp Reporter & Oath Commissioner(s), Director, Odisha Judicial Academy, Odisha, Cuttack Member-Secretary, OSLSA, Cantonment Road, Cuttack Technical Director, NIC, The High Court of Orissa to upload in the officia website All Superintendent/ Section Officers of the Court, All Court Master(s) Peskar, Lawzima Court Notice Board. for information and necessary action. |
| SPECIAL OFFICER (SPI) CELLY |
| SPECIAL OFFICER (SPL. CELL) |
| Memo No. 8546 (33). /Dtd. 28/07/2021 |
| Copy forwarded to the: 1. Advocate General, Odisha Cuttack 2. Secretary, Odisha State Bar Council, Cuttack 3. President/Secretary, Orissa High Court Bar Association, Cuttack 4. Dist. & Sessions Judges,(All) for information and necessary action. |
| Memo No. 8547(2)/Dtd. 28107(2) Copy forwarded to the 1. Principal Secretary to Govt. of Odisha, Home Deptt., Bhubaneswar 2. Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar |

for information and necessary action.

SPECIAL OFFICER (SPL. CELL)

Memo No. 8548 /Dtd. 28/07/21

A copy of the same may be forwarded to the Deputy Director, Govt. Press, Cuttack for publish in the next issue of the Odisha Gazette and send 30 nos. of copies to the undersigned for kind reference of the Hon'ble Court

SPECIAL OFFICER (SPL. CELL)